

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **25.08.2022** (THURSDAY)
CHENNAI BENCH (VIRTUAL MODE)

10.35AM

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble
Mr. Naresh Salecha, Member (Technical)**

For Admission (Fresh Cases)

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|--|---|------------------------|-------------------------|
| 1. | Company Appeal(AT)(Ins) No 312/2022 & IA No 659,660,661/2022 | Dr. Gopala Krishnan MS V Mr. Ravindra Beleyur | Raj Kumar Jhabakh | |
| 2. | Company Appeal(AT)(Ins) No 316/2022 & IA No 669,670,671,672/2022 | Dr. Gopala Krishnan MS V Mr. Ravindra Beleyur | Raj Kumar Jhabakh | |
| 3. | Company Appeal(AT)(Ins) No 318/2022 & IA No 673,674/2022 | Chief Executive Officer V P. Sriram Liquidator M/s. Bharat Coal Chemicals Limited | Aquilaw | |

For Admission (After notice)

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|---|--|---|--|
| 4. | Comp App (AT)(CH)(Ins) No. 247/2021 & IA No. 516,517,518,519 & 520/2021 | Chandran M E & 9 Ors V Lissie Medical Institutions &Anr | Sriram Venkatavaradhan | Pradeep Joy R1 Bijoy P Pulipra R2 |
| 5. | Comp App (AT)(CH)(Ins) No. 15/2022 & IA No. 31,32 & 33/2022 | KollaKoteswara Rao V Jagadees Kumar Morri RP (Leesa Lifescience P Ltd &Anr | KollaKoteswara Rao (Party-in-Person) | |
| 6. | Comp. App (AT)(CH)(Ins) No. 22/2022 & IA No. 45/2022 | Asset Reconstruction Company (India) Ltd V The Regional Provident Fund Commissioner & 2 Ors | Shivakumar Suresh | P.K.Panner Selvam-R1 |
| 7. | Comp App (AT)(CH)(Ins) No. 97/2022 | P.Laxman Kumar & Company V S.P.Y.Agro Industries Ltd | P.Anil Mukherji | |
| 8. | Comp App (AT)(CH)(Ins) No. 108/2022 IA No. 243,244 & 245/2022 | Telangana State Southern Power Distribution Co Ltd Hyderabad V Mr. T. Sathisan, RP of Splendid Metal Products Ltd & 2 Ors | Adithya Reddy | |
| 9. | TA No. 279/2021 in Comp App (AT) No.70 of 2020 | GATI Ltd V Neera and Children Trust &Anr. | Varsha Banerjee of Dhir&Dhir Associates | Swapnil Gupta R1 Notice served on R2,R3-(20/04/2020) |

For Hearing

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|---|---|---|---|
| 10. | Comp App (AT)(CH)(Ins) No. 235/2021 | Sawraj Kumar V Expact Projects and Development P Ltd | Ridhima Sharma Christopher Manoharan | Uday Sankar Associates |
| 11. | TA No. 55/2021, Comp. App (AT) No.128/2019 | Regal Machine Tools Pvt. Ltd & 4 Ors Vs Kaushy Lal & 5 Ors | Mani Bhushan Sinha and Sunil Kumar | Naman Joshi, Gokul Plaha ,Shagun Singh- for R1 to R4. Nishanth Patil, Vidit Monga, Chirag Jain for R5 |
| 12. | TA No. 91/2021 & (Comp App (AT)(Ins) No. 314/2020 & 436/2021) | Maple Tree Leather Goods Pvt Ltd V SavanGodiawala& 7 ors | Pankaj Jain | Vaijayanth Paliwal-R1 Nitish Kumar Parul- R2 Sanjay Kapoor Megha Karnwal-R4 Sanjay Lodha-R8 R3, R5-R7 Notice Served |
| 13. | TA No. 30/2021 (Comp App (AT) (Ins) No 442/2020) | Vipraz Adz V Sundaresan Nagarajan RP for P Dot G Constructions P Ltd &Anr WITH | Madhusmita Bora | Anannya R2 Ragini Gupta Ravi Rajagopalan R1 |
| 14. | TA No. 31/2021 (Comp App (AT) (Ins) No 443/2020) | B. Aklhilandeswari V Sundaresan Nagarajan RP for P Dot G Constructions P Ltd &Anr WITH | Madhusmita Bora | Anannya R2 Ragini Gupta Ravi Rajagopalan R1 |
| 15. | TA No. 32/2021 (Comp App (AT) (Ins) No 444/2020) | S. Rani V Sundaresan Nagarajan RP for P Dot G Constructions P Ltd &Anr WITH | Madhusmita Bora | Anannya R2 Ragini Gupta Ravi Rajagopalan R1 |
| 16. | TA No. 33/2021 (Comp App (AT) (Ins) No 445/2020) | Krishnamoorthy R &Anr V Sundaresan Nagarajan RP for P Dot G Constructions P Ltd & 6 Ors WITH | Madhusmita Bora | Anannya R2 Ragini Gupta Ravi Rajagopalan R1 |
| 17. | TA No. 34/2021 (Comp App (AT) (Ins) No 454/2020) | Sai Trading and Interiors V Sundaresan Nagarajan RP for P Dot G Constructions P Ltd &Anr WITH | Madhusmita Bora | Anannya R2 Ragini Gupta Ravi Rajagopalan R1 |
| 18. | TA No. 35/2021 (Comp App (AT) (Ins) No 455/2020) | Themes Adz V Sundaresan Nagarajan RP for P Dot G Constructions P Ltd &Anr | Madhusmita Bora | Anannya R2 Ragini Gupta Ravi Rajagopalan R1 |

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| | | WITH | | |
| 19. | TA No. 36/2021 (Comp App (AT) (Ins) No 457/2020) | G. Balaji V Sundaresan Nagarajan RP for P Dot G Constructions P Ltd & 8Ors | Madhusmita Bora | Anannya R2 Ragini Gupta Ravi Rajagopalan R1 |
| | | WITH | | |
| 20. | TA No. 37/2021 (Comp App (AT) (Ins) No 470/2020) | Sai Enterprises V Sundaresan Nagarajan RP for P Dot G Constructions P Ltd & Anr | Madhusmita Bora | Anannya R2 Ragini Gupta Ravi Rajagopalan R1 |
| | | WITH | | |
| 21. | TA No. 50/2021 (Comp App (AT) (Ins) No 215/2020) | Innova Home Buyers Neyveli Association V P Dot G Construction P Ltd & 3 Ors | Shabnam Banu Sushil Sarayu | Ayush Gupta Praveen R – R1 Anannya – R2 KinshukChaterjee R3 Sumit Roy R4 |

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**By the order of Hon'ble Member (J)
(Chennai Bench)**

1. Notice Board
2. Website: www.nclat.nic.in

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